NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 58/NCLT/AHM/2017 With CA(CAA) No. 10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Shreenathji Vastucon Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Mohit Grypta

POIN AND IN

Petitioner

Reht

2

ORDER

Learned Advocate Mr. Mohit Gupta i/b A R Gupta & Associates present for Petitioner.

Proof of service of notice on Official Liquidator filed.

Notice served on OL on 04.09.2017.

List the matter on 18.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.